

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 90 of 2009

Dated : 30th September, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Orissa Power Transmission
Corporation Limited**

....Appellant(s)

Versus

O.E.R.C. & Ors.

...Respondent (s)

Counsel for the Appellant (s): Mr. R.K. Mehta, Mr. Antaryami Upadhayay and
Mr. David A.

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan and Mr. Hasan
Murtaza for R-2 – R-4,
Mr. Rutwik Panda for R-1

ORDER

Both the learned counsel for the parties have argued the matter at length. They are directed to file their respective written submissions on or before 18th October, 2011 after serving a copy on the other side.

Post the matter for Reporting Compliance on **11th November, 2011.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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